

DIVISION BENCH

ITEM NO.122

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.78/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AD ORION INFRATECH PVT LTD V/S ROC.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Surendra Kumar Yadav, Proxy for *: For the Petitioner*
Sh. Syed Fahim Ahmed, Advs.

Sh. Krishna Dev Vyas, Adv. *: For the RoC*

Sh. Krishna Agarwal, Sr. SC. *: For the I.T. Deptt.*

ORDER

Ld. Counsels representing the parties are present.

- 1.** The report on behalf of the Income Tax Department has already been filed.
- 2.** Ld. Counsel representing the ROC seeks and is granted ten days time to file the report by serving an advance copy to the other side.
- 3.** Let the matter be adjourned for further hearing on 1st August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

4th July, 2024

Kavya Prakash Srivastava
(Stenographer)